HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ABSTRACT

JUNIOR CIVIL JUDGES – Transfers and Postings of Junior Civil Judges – **ORDERS - ISSUED.**

ROC.NO.4299/2026-B.SPL.

NOTIFICATION NO.736 –B.SPL. **DATED:03.11.2026**

The High Court is pleased to pass the following Transfers and Postings of Junior Civil Judges:-

The Junior Civil Judges, mentioned in Column Number 2, are transferred and posted to the stations mentioned in Column Number 3, of the corresponding row. Further, the officers mentioned in column number 2, are directed to handover charge of their posts **and also the post(s) for which they have been holding full additional charge,** if any, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations and take charge of their respective post **and also the post(s) for which his/her predecessor is holding full additional charge,** if any, from the officers mentioned in Column Number 5.

SL. NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	**SMT. MOUNIKA PONNAPALLI** Junior Civil Judge-cum-Judicial Magistrate of First Class, Utnoor, Adilabad District.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class (Juvenile Court), Adilabad. (Post kept vacant)	II-Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class, **Adilabad**.	Special Judicial Magistrate of First Class (Mobile) under PCR Act-cum-I Additional Junior Civil Judge, Adilabad.
2.	**MS.YEPURI BINDU PRIYA,** II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class, Khammam.	Junior Civil Judge-cum-Judicial Magistrate of First Class, Luxettipet, Mancherial District. (Post kept vacant)	Special Judicial Magistrate of First Class (Mobile) for trial of cases under PCR Act -cum- IV Additional Junior Civil Judge, Khammam.	Special Judicial Magistrate of First Class for Trial of Cases under Prohibition & Excise Act-cum-III Additional Junior Civil Judge, Mancherial.

3.	**MS. B.C.NIKHITA** II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class, Nirmal.	Junior Civil Judge-cum-Judicial Magistrate of First Class, Khanapur, Nirmal District. (Post kept vacant)	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Juvenile Court), Nirmal.	Shall assumes charge regularly.
4.	**SMT. BANDARI SRILATHA** I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Wanaparthy.	Junior Civil Judge-cum-Judicial Magistrate of First Class, Sirpur, Kumuram Bheem Asifabad District. (Post kept vacant)	II Additional Junior Civil Judge-cum- II Additional Judicial Magistrate of First Class (Juvenile Court), Wanaparthy.	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Asifabad.
5.	**SMT. YEGI JANAKI,** Junior Civil Judge-cum-Judicial Magistrate of First Class, Dharmapuri, Jagtial District.	I Additional Junior Civil Judge -cum-I Additional Judicial Magistrate of First Class (Juvenile Court), Jagtial. (Post kept vacant)	Junior Civil Judge-cum-Judicial Magistrate of First Class, Korutla, Jagtial District.	**SMT K.NICKYSHA**, Junior Civil Judge
6.	**SRI VANKADAVATH SIVA NAIK,** Judicial Magistrate of First Class, Bhadrachalam.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class (Juvenile Court), Nalgonda. (Post kept vacant)	Addl. Judicial Magistrate of First Class, Bhadrachalam, Badradri Kothagudem District.	III Additional Junior Civil Judge -cum-III Additional Judicial Magistrate of First Class, Nalgonda.
7.	**MS. E.PRAMEEDA,** Additional Junior Civil Judge-cum-Additional Judicial Magistrate of First Class, Husnabad, Siddipet District.	Junior Civil Judge-cum-Judicial Magistrate of First Class (Juvenile Court), Peddapally. (Post kept vacant)	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Husnabad, Siddipet District.	Junior Civil Judge -cum-Judicial Magistrate of First Class, Sultanabad, Peddapally District.
8.	**SRI K.AVINASH,** Additional Junior Civil Judge-cum-Additional Judicial Magistrate of First Class (Juvenile Court), Narayanpet.	Junior Civil Judge-cum-Judicial Magistrate of First Class, Makthal, Narayanpet District. (Post kept vacant)	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Narayanpet.	Shall assumes charge regularly.

9.	**MS. R.SHARNYA,** II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class, Kollapur, Nagarkurnool District.	Junior Civil Judge-cum-Judicial Magistrate of First Class, Kalwakurthy, Nagarkurnool District. (Post kept vacant)	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Kollapur, Nagarkurnool District.	II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class (**Juvenile Court**), **Nagarkurnool**.
10.	**SMT. T.DURGA RANI KALIDINDI** Special Judicial Magistrate of First Class (Mobile) for trial of cases Under PCR Act-cum-II Additional Junior Civil Judge, Sangareddy.	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Sangareddy. (Post kept vacant)	--	I Additional Junior Civil Judge –cum- I Additional Judicial Magistrate of First Class (**Juvenile Court**), **Sangareddy.**
Smt. T.Durga Rani Kalidindi, after assuming charge of her new post, will be full additional charge of the post of Special Judicial Magistrate of First Class (Mobile) for trial of cases Under PCR Act-cum-II Additional Junior Civil Judge, Sangareddy, until further orders.				
11.	**SRI KOMMAVARAPU VENKATA SAI HARISH BABU,** Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Devarakonda, Nalgonda District.	Junior Civil Judge-cum-Judicial Magistrate of First Class, Nakrekal, Nalgonda District. (Post kept vacant)	I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class, Devarakonda, Nalgonda District.	Special Judicial Magistrate of First Class for trial of cases under Telangana Prohibition & Excise Act -cum- II Additional Junior Civil Judge, Nalgonda.
12.	**MS. MANCHALA MAMATHA,** II-Additional Junior Civil Judge-cum- II Additional Judicial Magistrate of First Class, Suryapet.	Additional Junior Civil Judge-cum-Additional Judicial Magistrate of First Class, Huzurnagar, Suryapet District. (Vice Smt. Shaik Ayesha Sareen transferred)	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Suryapet.	**Smt. Shaik Ayesha Sareen, Junior Civil Judge**
13.	On Relief **SMT. SHAIK AYESHA SAREEN,** Additional Junior Civil Judge-cum-Additional Judicial Magistrate of First Class, Huzurnagar, Suryapet District.	Principal Junior Civil Judge-cum- Principal Judicial Magistrate of First Class, Huzurnagar, Suryapet District. (Post kept vacant)	**MS. Manchala Mamatha, Junior Civil Judge**	Shall assumes charge regularly.

14.	**SRI MOHD. MUNAWAR HUSSAIN,** Special Judicial Magistrate of First Class, (Mobile) Court for trial of cases under PCR Act-cum-I Additional Junior Civil Judge, Mahabubnagar.	Junior Civil Judge-cum-Judicial Magistrate of First Class, Thungathurthy, Suryapet District. (Vice Sri Gouse Pasha Md., transferred)	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class (Juvenile Court), Mahabubnagar.	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Juvenile Court), Suryapet.
15.	**SRI ESSAMPELLI SAI SHIVA,** I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Bodhan, Nizamabad District.	Junior Civil Judge - cum- Judicial Magistrate of First Class, Yadadri, Yadadri Bhongir District. (Post kept vacant)	Principal Junior Civil Judge –cum Judicial Magistrate of First Class, Bodhan, Nizamabad District.	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Bhongir.
16.	**SRI VADDI HARI KUMAR,** Special Judicial Magistrate of First Class for trial of cases under Telangana Prohibition & Excise Act-cum- IV Additional Junior Civil Judge, Nizamabad.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Nizamabad. (Post kept vacant)	--	Shall assumes charge regularly
Sri Vaddi Hari Kumar, after assumption of charge of his new post, will be full additional charge of the posts of Special Judicial Magistrate of First Class for trial of cases under Telangana Prohibition & Excise Act-cum-IV Additional Junior Civil Judge, Nizamabad and Special Judicial Magistrate of First Class (**Mobile**) under PCR Act-CUM-III Additional Junior Civil Judge, **Nizamabad,** until further orders.				
17.	**SMT. SHRADDHA SEHGAL,** III Additional Junior Civil Judge-cum-III Additional Judicial Magistrate of First Class, Hanumakonda.	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Hanumakonda. (Post kept vacant)	**Ms. B.Srivalli Sailaja,** Junior Civil Judge	Special Judicial Magistrate of First Class (Mobile) under PCR Act-cum-II Additional Junior Civil Judge, Hanumakonda.
18.	**MS. B.SRIVALLI SAILAJA** V Addl.Junior Civil Judge-cum- V Addl.Judicial Magistrate of First Class, Hanumakonda.	III Additional Junior Civil Judge -cum-III Additional Judicial Magistrate of First Class, Hanumakonda. Vice Smt. Shraddha Sehgal, transferred	VI Additional Junior Civil Judge -cum- Additional Judicial Magistrate of First Class, Hanumakonda.	**Smt. Shraddha sehgal,** Junior Civil Judge

19.	**MS. BOYIDI VALLI VENKATA CHANDRAPRASANNA** II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class, Warangal.	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Warangal. (Post kept vacant)	**Smt. Raj Nidhi, Junior Civil Judge**	**Ms. Ritika Nandikonda, Junior Civil Judge**
Ms. Boyidi Valli Venkata Chandraprasanna, after assuming charge of her new post, shall also take charge of the post of I Additional Junior Civil Judge-cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Warangal, and will be full additional charge of that post, until further orders.				
20.	**SMT. RAJ NIDHI** Special Judicial Magistrate of First Class for Trial of cases under Telangana Prohibition & Excise Act-cum-IV Additional Junior Civil Judge, Warangal.	II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class, Warangal. Vice Ms. Boyidi Valli Venkata Chandraprasanna, transferred	--	**Ms. Boyidi Valli Venkata Chandraprasanna, Junior Civil Judge**
Smt. Raj Nidhi, after assuming charge of her new post, will be full additional charge of the post of Special Judicial Magistrate of First Class for Trial of cases under Telangana Prohibition & Excise Act-cum-IV Additional Junior Civil Judge, Warangal, until further orders.				
21.	**On Relief MS. RITIKA NANDIKONDA** I Additional Junior Civil Judge-cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Warangal.	II Additional Junior Civil Judge-cum-X Additional Judicial Magistrate of First Class, Rangareddy District at Kukatpally. (Post kept vacant)	**MS. Boyidi Valli Venkata Chandraprasanna, Junior Civil Judge**	I Additional Junior Civil Judge -cum- IX Additional Judicial Magistrate of First Class, Rangareddy District at Kukatpally.
22.	**SMT. AMBATI PRANAYA** Additional Junior Civil Judge-cum-Additional Judicial Magistrate of First Class, Tandur, Vikarabad District.	Principal Junior Civil Judge-cum-IV Additional Judicial Magistrate First Class, Medchal-Malkajgiri District Uppal Court complex at Medipally. (Post kept vacant)	Principal Junior Civil Judge -cum- Principal Judicial Magistrate of First Class, Tandur, Vikarabad District.	II Additional Junior Civil Judge -cum- VI Additional Judicial Magistrate First Class, Medchal-Malkajgiri District Uppal Court complex at Medpally.

23.	**On relief SMT K.NICKYSHA,** II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class, Jagtial.	Judicial Magistrate of First Class-Special (Mobile) PCR Act, Rangareddy-cum- IV Additional Judicial Magistrate of First Class –cum- IV Additional Junior Civil Judge, Rangareddy District at L.B Nagar. (Post kept vacant)	**SMT. YEGI JANAKI, Junior Civil Judge**	I Additional Junior Civil Judge -cum-I Additional Judicial Magistrate of First Class, Rangareddy District at L.B Nagar.
24.	**SRI GOUSE PASHA MD.,** Junior Civil Judge-cum-Judicial Magistrate of First Class, Thungathurthy, Suryapet District.	Junior Civil Judge-cum-Judicial Magistrate of First Class, Choutuppal, Yadadri Bhongir District. (Post kept vacant)	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Juvenile Court), Suryapet.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, **Ramannapet**, Yadadri Bhongir District.

Note:

i. ***The Special Judicial Magistrate of First Class for Trial of Cases under Prohibition & Excise Act-cum-III Additional Junior Civil Judge, Mancherial, shall take charge of the post of I Additional Junior Civil Judge-cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Mancherial, from II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class, Mancherial and will be full additional charge of that post, until further orders.***

ii. ***The Junior Civil Judge-cum-Judicial Magistrate of First Class, Bellampally, shall take charge of the post of Junior Civil Judge-cum-Judicial Magistrate of First Class, Mandamarri from the II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class, Mancherial and will be full additional charge of that post, until further orders.***

iii. ***The I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Juvenile Court), Sircilla, shall take charge of the post of Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Sircilla, from the II-Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class, Sircilla and will be full additional charge of that post, until further orders.***

The officers mentioned in Column Number 4, will be full additional charge of the post(s) mentioned in Column Number 2, till the substitute posted takes charge or until further orders whichever is earlier.

In case, the above officers from whom they have to take charge or to whom they have to handover charge, are either on leave or not available for any other reason, the concerned Principal District and Sessions Judges/Unit Heads, shall make alternative arrangements under intimation to the High Court.

Further the officers who are holding full additional charge of the post(s) if any, are directed to hold the Court Proceedings atleast once in a week if the said court is located away from the place where they are working as per the convenience of the Bar Association and litigant public in view of the circular instructions issued by the High Court and inform the same to the High Court for information.

NOTE:

1. All the officers under orders of transfer shall get themselves relieve from their present post(s) and join in their new post(s) on or before **12.11.2026** without fail.
2. The officer(s) at Sl.Nos.**23 & 24**, are not entitled to draw transfer grant/ disturbance allowance, transfer T.A., and other consequential benefits, since the officer(s) are transferred to the present station on their requests.
3. All the Officers under orders of transfer are directed to pronounce the judgments/orders which were already reserved and join at their new stations.
4. All the Officers who are under orders of transfer are hereby directed to inform the High Court about the date of relieving in the previous post and the date of joining in the new post within seven days.
5. The Order placed in the High Court's Website **http://tg.tshc.gov.in** and the downloaded copy from the website is valid for relieving and joining duty.

REGISTRAR GENERAL
FAC.REGISTRAR (VIGILANCE)

To

1. The officers and in-charge officers concerned.
2. The Prl. Secretary to the **Hon'ble the Acting Chief Justice** and Personal Secretaries to the **Hon'ble Judges** (for placing before their Lordship's kind perusal)
3. The Registrar General and all other Registrars, High Court for the State of Telangana.
4. The Secretary to Government, Law (L.A & J – SC.C) Department, Government of Telangana, Hyderabad.
5. The Director, Telangana State Judicial Academy, Secunderabad.
6. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
7. The Secretary, High Court Legal Services Committee, High Court Premises, Hyderabad.

8. The Chief Judge, City Civil Court, Hyderabad.
9. The Sessions Judge, Hyderabad.
10. The Chief Judge, City Small Causes Court, Hyderabad.
11. The Principal Special Judge for CBI Cases, Hyderabad.
12. **THE PRL. DISTRICT AND SESSIONS JUDGES AND DISTRICT TREASURY OFFICERS:**

1)	Adilabad	2)	Mancherial	3)	Nirmal
4)	Kumuram Bheem - Asifabad	5)	Karimnagar	6)	Jagtial
7)	Rajanna Sircilla	8)	Peddapalli	9)	Khammam
10)	Badradri Kothagudem	11)	Mahabubnagar	12)	Jogulamba Gadwal
13)	Wanaparthy	14)	Narayanpet	15)	Nagarkurnool
16)	Sangareddy	17)	Medak	18)	Siddipet
19)	Nalgonda	20)	Suryapet	21)	Yadadri Bhongir
22)	Nizamabad	23)	Kamareddy	24)	Rangareddy
25)	Medchal-Malkajgiri	26)	Vikarabad	27)	Hanumakonda
28)	Warangal	29)	Jangaon	30)	Mahabubabad
31)	Mulugu	32)	Jayashankar Bhupalapally		

13. The Pay and Accounts Officer, Hyderabad.
14. The District Treasury Officer, Kongara Kalan Village, Rangareddy District.
15. The District Treasury Officer, Medchal-Malkajgiri District at Shamirpet.
16. **THE SECTION OFFICERS :**

a)	Special Officer Section	b)	Vigilance Cell	c)	E-Section
d)	Work Review Cell	e)	O.P.Cell	f)	B-Section
g)	Accounts Section	h)	Computer Section	i)	D-Budget Section
j)	D-II Buildings				

High Court for the State of Telangana at Hyderabad.

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